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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/187/2016

NAME OF THE PETITIONER(S) : T.P. Balamurugan

NAME OF THE RESPONDENT(S) : M/s Ponny Retail's Private Limited and 5 others

UNDER SECTION : 397/398, 237, 235

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	B. SARATH BABU Advocate for Rajasekar	Petitioner.	B. Sarath 3/2/17.
2.	N. Rajasekar for M/s Ashok Krishnamoorthy	Counsel for Respondent R3 to R6	N. Rajasekar 3/2/17.

ORDER

Shri B Sarath Babu, representing counsel for petitioner present. Shri N Rajasekar, representing counsel for R3 to R6 present. No representation on behalf of R2. It is observed that there was no representation on behalf of R2 during the previous hearings dated 25.11.2016 and 5.1.2017. It appears that he is not interested to pursue the matter. In the circumstances, R2 is set ex parte. The matter is posted for final arguments. Put up on 21.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)